

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 29.06.2020.

NOTIFICATION

Sitting arrangement for limited functioning of courts as notified under Notification no. ADM/294/2020, dated 27.06.2020 in respect of Sri Sandesh K., Prl. Civil Judge & JMFC, Devanahalli, stands cancelled since the officer is under quarantine.



(VENKATESH NAIK T.)
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy to:

1. The Prl. Civil Judge & JMFC, Devanahalli
2. The Public Prosecutors of the court concerned.
3. The Advocates' Association, Devanahalli.
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